

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Dinesh Kumar Sharma  
District and Sessions Judge

Room No 5

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Plaintiff/Petitioner Evidence</b>				
1	CP		2/20	GOVT OF NCT OF DELHI Vs. GIGLIOLA ANGELO AND ANR
<b>Arguments</b>				
2	RCT ARCT	39/2015	190/16	SURINDER NATH (HUF) Vs. MS BOMBAY BUILDERS (INDIA) PVT LTD
3	RCT ARCT	40/2015	191/16	SURINDER NATH (HUF) Vs. K.S. BAKSHI AND ORS
4	RCT ARCT	41/2015	192/16	SURINDER NATH (HUF) Vs. MS BOMBAY BUILDER (INDIA) PVT LTD
5	RCT ARCT	42/2015	193/16	SURINDER NATH (HUF) Vs. K.S. BAKSHI AND ORS
6	PPA		15/18	UNION OF INDIA AND ANR. Vs. ESTATE OFFICER ND ORS
<b>Order</b>				
7	RCT ARCT		18/17	ARYA KANYA PATSALA Vs. ABHISHEK BUILDCON PVT. LTD
8	PPA		12/18	DIVA SINGH Vs. THE ESTATE OFFICER

02/05/2021

Criminal Cause List Dated 01-04-2020 Total Cases:2

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Prosecution Evidence</b>					
9	NIA	1/2012	3/2016	(NIA) NATIONAL INVESTIGATION AGENCY Vs. WASHIMM AKRAM MALIK ETC	0 /2011 (Tilak Marg)
10	SC		41/2020	STATE Vs. BHAGWAN SINGH AND ANR	222 /2013 ()

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sumeet Anand  
Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	HR/PS
Misc./Appearance Entire Cause list has been en-block posted to 01-10-2020					
1	Cr Cases	350/2/2014	52116/2016	STATE Vs. MONTUA@VIBHOR@TANKA	160 /2014 (Mandir Marg)
2	Cr Cases	67/2/2015	39197/2016	STATE Vs. MONTU @ TANKA ETC.	366 /2014 (Mandir Marg)
3	Cr Cases	24/01/2015	27729/2016	NITU SINGH Vs. RAJIV SAUMITRA	/0 (Vasant Vihar)
4	Cr Cases	798/1/2015	26742/2016	SHIVALI KUMARI Vs. SH. PUJARI PARKASH SAUDEKAR	/0 (Mandir Marg)
5	Cr Cases		47944/2016	SUNTA DUBEY Vs. NEERAJ	/0 (Vasant Vihar)
6	Cr Cases		4826/2017	P. SUDHA Vs. P. ANAND RAO	/0
7	Cr Cases		10344/2017	STATE Vs. UNTRACE	28 /2016 (Mandir Marg)
8	Cr Cases		7438/2017	STATE Vs. UNTRACE	301 /2015 ()
9	Cr Cases		11329/2018	STATE Vs. AYUSH BHUSHAN	1500 /2014 (Vasant Vihar)
10	Cr Cases		14192/2018	STATE Vs. UNTRACE	000967 /2017 (Vasant Vihar)
11	Cr Cases		14624/2018	STATE Vs. UNTRACE	000639 /2017 (Vasant Vihar)
12	Cr Cases		14625/2018	STATE Vs. UNTRACE	000559 /2017 (Vasant Vihar)
13	Cr Cases		14626/2018	STATE Vs. UNTRACE	000641 /2017 (Vasant Vihar)
14	Cr Cases		14630/2018	STATE Vs. UNTRACE	000388 /2017 (Vasant Vihar)
15	Cr Cases		16067/2018	STATE Vs. UNTRACE	57 /2017 (Mandir Marg)
16	Cr Cases		13772/2018	SHIVANI NATH Vs. BHARAT KUMAR AND ORS	/0 (Tilak Marg)
17	Cr Cases		16757/2018	STATE Vs. SOHAN KUMAR	988 /2015 (Vasant Vihar)
18	Cr Cases		17169/2018	STATE Vs. MANPREET SINGH	78 /2005 (Tilak Marg)
19	Cr Cases		16331/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. SUNIL KUMAR	/0 ()
20	Cr Cases		16332/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. KRISHAN KUMAR	/0 ()
21	Cr Cases		16333/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. RAJENDRA PRASAD SHARMA	/0 ()
22	Cr Cases		16334/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. ANURGA RANA	/0 ()
23	Cr Cases		16335/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. NARENDRA V	/0 ()
24	Cr Cases		16336/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. BINITA	/0 ()
25	Cr Cases		16337/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. RINKU KUMAR	/0 ()
26	Cr Cases		16338/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. HARI RAM	/0 ()
27	Cr Cases		16339/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. CHHIDA SINGH	/0 (Barakhamba Road)

01-10-20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sumeet Anand  
Metropolitan Magistrate

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Criminal Cause List Dated 01-04-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	GROUPS
Entire cause list has been <del>en-block</del> posted - 01/10/2020					
28	Ct Cases		16340/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. RAHUL VAISHLEY	/0 (Barakhamba Road)
29	Ct Cases		16341/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. PRAVEEN VIASLA	/0 (Barakhamba Road)
30	Cr Cases		1191/2019	STATE Vs. UNTRACE	000323 /2016 (Vasant Vihar)
31	Ct Cases		2720/2019	AMIT YADAV Vs. SANDEEP CHAUHAN	/0 (Tilak Marg)
32	Ct Cases		3003/2019	VANSH ATTRI Vs. GAZALA SHAIKH	/0 (Vasant Kunj)
33	Ct Cases		3750/2019	ABSOLUTE ELECTROVISION PVT LTD Vs. ULTRA SECURITY SOLUTION	/0 (Parliament Street)
34	Cr Cases		3527/2019	BLUE JAY FINLEASE Vs. PRAVEEN UPADHYAY	/0 ()
35	Ct Cases		5491/2019	BLUE JAY FINLEASE LTD. Vs. BIMLESH SINGH	/0 ()
36	Cr Cases		9557/2019	STATE Vs. KARNAIL SINGH @ KANNA AND ANR.	95 /2017 (Mandir Marg)
<b>Charge</b>					
37	Cr Cases		6246/2017	STATE Vs. SHIVANG KATARIA @ MOHTI	504 /2016 (Vasant Vihar)
38	Cr Cases		9494/2017	STATE Vs. MUSLIN	162 /2017 (Tilak Marg)
39	Cr Cases		3083/2019	STATE Vs. NARENDRA MANCHANDA	343 /2015 (Mandir Marg)
40	Cr Cases		6663/2019	STATE Vs. MOHD JHUMMAN	78 /2019 (Vasant Vihar)
41	Cr Cases		324/2020	STATE Vs. ANJAR	498 /2019 (Tilak Marg)
<b>Prosecution Evidence</b>					
42	Cr Cases	466/2007	39591/2016	STATE Vs. VINOD KUMAR ETC	436 /1999 (Tilak Marg)
43	Cr Cases	164B/2010	44765/2016	STATE Vs. ARUN GUPTA	447 /2007 (Tilak Marg)
44	Cr Cases	116/2/2011	43033/2016	STATE Vs. ASH MOHD.	117 /2011 (Tilak Marg)
45	Cr Cases	109/2/2012	42600/2016	STATE Vs. VAKIL @ BABLOO	244 /2007 (Mandir Marg)
46	Cr Cases	428/2/2012	43109/2016	STATE Vs. MONTU @ TAKA	86 /2011 (Mandir Marg)
47	Cr Cases	601/2/2012	41403/2016	STATE Vs. REENA	20 /2011 (Mandir Marg)
48	Cr Cases	647/2/2012	43166/2016	STATE Vs. AKHILESH KUMAR SINGH	61 /2010 (Mandir Marg)
49	Cr Cases	74/02/2013	41396/2016	STATE Vs. MOHD. FAZAL AHMAD	126 /2010 (Vasant Vihar)
50	Cr Cases	60/02/2014	50071/2016	STATE Vs. BABLU KUMAR ANR.	24 /2013 (Tilak Marg)
51	Cr Cases	214/2/2014	50760/2016	STATE Vs. SURENDER	154 /2013 (Mandir Marg)
52	Cr Cases	11/02/2014	50260/2016	STATE Vs. NARESH @ TINKU	241 /2014 (Tilak Marg)
53	Cr Cases		9492/2017	STATE Vs. MURSALIM	187 /2017 (Tilak Marg)
54	Cr Cases		9493/2017	STATE Vs. MURSALIN	164 /2017 (Tilak Marg)
55	Cr Cases		5444/2019	STATE Vs. SATENDER KUMAR @ MOJA	000136 /2019 (Mandir Marg)
<b>Statement of Accused</b>					
56	Cr Cases	50/2/2012	42999/2016	STATE Vs. ABHISHEK	200 /2011 (Tilak Marg)
<b>Arguments</b>					
57	Cr Cases	11/01/2013	46752/2016	HARISH SINGH Vs. S K DIXIT	/0 (Vasant Vihar)
58	Cr Cases		377/2017	STATE Vs. ABHINAV KUMAR ARTHAV	99 /2015 (Mandir Marg)

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S.No.	Case Type	Old Case No.	Case No.	Title	IR/PS
Entire case list has been en-block posted - 01/10/2020					
59	Ct Cases		46383/2016	HDFC BANK LTD. Vs. SURYA INFRASTRUCTURE AND BUILDER	10
( Main Matter : Ct Cases/0001427/2016)					
Order					
60	Ct Cases		17148/2018	BIPIN SINGH Vs. ULTIMATE CAB SOLUTIONS PVT. LTD.	10 (Mandir Marg)
61	Cr Cases		18513/2018	STATE Vs. MUBEEN KHAN	312 /2015 (Mandir Marg)

01-10-20

District and Sessions Judge, New Delhi, PHC  
 IN THE COURT OF Mr. Munish Markan  
 Additional District Judge(ADJ)  
 CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:26

*R. N. G.*  
 29/04/20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS	314/2016	56262/16	BABU LAL Vs. VISHNU PRAKASH AND ANOTHERS
2	CS		59144/16	KONCEPT HOMEZ PVT LTD Vs. GUILD INFRASTRUCTRE LEASING AND FINANCE PVT LTD
3	CS		166/16	WEIZMANN FOREX LTD. Vs. LISA IMPEX and ANR.
4	CS		839/17	MONU DHINGRA Vs. RAJINDER LAL ARORA
5	CS		1007/17	MOHAN RAM TRADING PVT. LTD Vs. JITENDER KUMAR SINGH
6	CS		603/19	TECH OBSERVER INDIA PVT LTD Vs. RAJOSHREE CHAKRABORTY
7	CS		832/19	VIMMI MATHUR Vs. M/S BEO WORLD PVT LTD
8	EX		769/19	C AND C ENERGY PVT LTD Vs. WAPCOS LTD
9	CS		30/20	MUDIT KUMAR Vs. ANIL GUPTA AND ANOTHERS
10	Misc DJ		9/20	REENA GUPTA Vs. RAKESH KIRAR AND ANR
11	ARBTN		196/20	NAP MOTORS AND FINANCE PVT LTD Vs. MOHD ARFIN
12	ARBTN		197/20	M/S SAI KIRPA AUTO DEALS Vs. CHANCHAL SHARMA
13	ARBTN		198/20	M/S SAI KIRPA AUTO DEALS Vs. MOHD SHAFI
14	ARBTN		199/20	M/S DAZZLING LEASING AND FINANCE P LTD Vs. BHAGWAN DAS
<b>Issues</b>				
15	CS		308/18	VED PAL Vs. RAM JEEVAN
<b>Plaintiff/Petitioner Evidence</b>				
16	CS		59/18	NEMI CHAND GOYAL Vs. MURLI KUMAR
17	CS		201/18	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. PALWINDER SINGH
18	CS		413/18	NAVEEN SEHGAL Vs. M/S INCOM CABLES PVT LTD
19	CS		738/18	M/S COMFFITS UNIFRORMS Vs. M/S PLATOON SECURITAS PVT LTD
<b>Misc. Arguments</b>				
20	CS		58/18	HIMANSHU GOYAL Vs. MURLI KUMAR
21	CS		232/18	INDRAAESH DEVELOPERS P LTD Vs. S C MATHUR
22	CS		233/18	INDRAAESH DEVELOPERS P LTD Vs. ASHWIANI KUMAR
<b>Final Arguments</b>				
23	CS		58627/16	TILAK RAJ AHUJA Vs. MAHESH CHANDRA AHUJA
24	CS		58501/16	RAGHUBIR SINGH HORA Vs. TATA MOTORS LTD
25	MCA DJ		10/18	ASSOCIATIONS OF APARTMENT OWNERS OF NEW DELHI HOUSE Vs. YASH PAL SINGH ND OTHERS
26	PC		27/18	SHRIKANT KRISHAN Vs. STATE AND ORS.

*2-5-20*

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sudhir Kumar Sirohi

**COURT No. 8**

Addl. Chief Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:47

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr Cases	95/2C/2014	46597/2016	STATE Vs. AJIT PAL SINGH	25 /2009 (R.K. Puram)
2	Cr Cases	66/2C/2015	52885/2016	STATE Vs. AMJAD KHAN	201 /2013 (R.K. Puram)
3	Cr Cases	98/2B/2015	48885/2016	STATE Vs. IMAM	137 /2015 (Vasant Kunj South)
4	Cr Cases		57710/2016	STATE Vs. HARI NARAYAN DUBAY	639 /2015 (Vasant Kunj South)
5	Ct Cases		10093/2017	RHITI SPORTS MANAGEMENT PVT LTD Vs. KUMAR SUBRAMANIAN	/0 (Vasant Kunj South)
6	Cr Cases		10245/2017	STATE Vs. UNTRACE	000014 /2016 (Vasant Kunj South)
7	Cr Cases		10285/2017	STATE Vs. UNTRACE	000055 /2016 (Vasant Kunj South)
8	Cr Cases		10597/2017	STATE Vs. UNTRACE	000257 /2016 (Vasant Kunj South)
9	Cr Cases		6142/2017	STATE Vs. UNTRACE	00006 /2016 (Vasant Kunj South)
10	Cr Cases		10718/2017	STATE Vs. MAZID KHAN	208 /2017 (Vasant Kunj South)
11	Cr Cases		12300/2018	STATE Vs. CANCELLATION	549 /2017 (Vasant Kunj South)
12	Cr Cases		12863/2018	STATE Vs. PARMOD KUMAR GUPTA	259 /2016 (R.K. Puram)
13	Cr Cases		17380/2018	STATE Vs. SUSHANT SINGH	27 /2018 (Vasant Kunj South)
14	Cr Cases		17854/2018	STATE Vs. UNTRACE	000794 /2017 (Vasant Kunj South)
15	Ct Cases		3195/2019	PARVESH KUMAR JAIN Vs. STATE	/0 (Vasant Kunj South)
16	Cr Cases		2312/2019	STATE Vs. UNTRACED	00245 /2017 (R.K. Puram)
17	Cr Cases		4843/2019	STATE Vs. MD . DANISH	04 /2019 ()
18	Cr Cases		8638/2019	STATE Vs. DEEPAK	877 /2015 (R.K. Puram)
19	Cr Cases		9033/2019	STATE Vs. KUMAR SUBRAMANIAN	74 /2018 ()
20	Ct Cases		18265/2019	REKHA ARYA @ NANDINI Vs. PRATHAM SONI	/0 (R.K. Puram)
<b>Charge</b>					
21	Cr Cases		58453/2016	STATE Vs. Dheeraj Gahlot	797 /2015 (Vasant Kunj South)
22	Cr Cases		59393/2016	STATE Vs. SAHIL GOEL	70 /2016 (Vasant Vihar)
23	Cr Cases		10763/2017	STATE Vs. RAKESH KUMAR	016582 /2016 (Vasant Kunj South)
24	Cr Cases		2834/2017	STATE Vs. GYANCHAND	677 /2015 (Vasant Kunj South)
25	Cr Cases		728/2020	STATE Vs. USMAN	000409 /2019 (R.K. Puram)
<b>Prosecution Evidence</b>					
26	Cr Cases	89/02/2012	41788/2016	STATE Vs. SANJEEV KUMAR	158 /2006 (Connaught Place)
27	Cr Cases		38916/2016	STATE Vs. JITENDER ORS.	278 /2013 (Vasant Kunj South)
28	Cr Cases	10/2B/2014	49066/2016	STATE Vs. ANIL KUMAR	305 /2010 (Vasant Kunj South)
29	Cr Cases	18/2C/2014	53110/2016	STATE Vs. PANKAJ AATRI	584 /2007 (R.K. Puram)
30	Cr Cases		38917/2016	STATE Vs. RAJ KUMAR @ RAJU	536 /2014 (Vasant Kunj South)
31	Cr Cases	16/2B/2015	52010/2016	STATE Vs. GANGA RAM	1161 /2014 (Vasant Kunj South)

09.5.20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sudhir Kumar Sirohi  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 01-04-2020 Total Cases:47

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Cr Cases	17/2C/2015	43184/2016	STATE Vs. DEEPAK BORA	543 /2014 (R.K. Puram)
33	Cr Cases	33/2B/2015	52887/2016	STATE Vs. SUBHASH @ KALE	1266 /2014 (Vasant Kunj South)
34	Cr Cases		2774/2017	STATE Vs. KIRAN PAL SINGH	1046 /2015 (Vasant Kunj South)
35	Cr Cases		3167/2017	STATE Vs. PRAVEZ ALAM	29 /2015 (R.K. Puram)
36	Cr Cases		4650/2017	STATE Vs. MITESH GOYAL	948 /2014 (Vasant Kunj South)
37	Cr Cases		10810/2017	STATE Vs. PINKU RAM	126 /2017 (Vasant Kunj South)
38	Cr Cases		651/2019	STATE Vs. GAJNA DEVI	60 /2018 (R.K. Puram)
39	Cr Cases		1116/2019	STATE Vs. VISHAL @ CHABBU	635 /2018 (Vasant Kunj South)
40	Cr Cases		197/2020	STATE Vs. SURAJ @ DADA	29429 /2019 (Vasant Kunj South)
<b>Misc. Arguments</b>					
41	Ct Cases		14253/2017	SATBIR SINGH Vs. ALOK GUPTA	/0 (Vasant Kunj South)
42	Ct Cases		16600/2017	BHUPINDER SINGH Vs. STATE (NCT OF DELHI)	/ ()
43	Ct Cases		15304/2018	RAJINDER BEHL AND ORS Vs. DWARKADISH PROJECT PVT LTD	/0 ()
44	Ct Cases		17102/2018	SUKHMEET SINGH TALWAR Vs. SHRI SOMENATH SARKAR	/0 (Vasant Kunj North)
45	Ct Cases		2826/2020	NISHA Vs. GUDDI @ RAJIA	/0 ()
<b>Misc./ Arguments</b>					
46	Cr Cases		11763/2018	STATE Vs. SANJEEVA KUMAR SINHA	480 /2017 (Vasant Kunj South)
<b>Order</b>					
47	Ct Cases		19362/2019	PARAS JAIN Vs. ANIL SOOD	/0 (R.K. Puram)

02.5.20

Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Vikrant Vaid  
Senior Civil Judge Cum Rent Controller  
Criminal Cause List Dated 01-04-2020 Total Cases:11

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. Cases</b>					
1	Ct Cases		1200/2017	IIFL Vs. VISHWA BHARTI PUBLIC SCHOOL	/0
2	Ct Cases		1299/2017	IIFL Vs. NEELKANTA PARAMESH	/0
3	Ct Cases		42/2018	IIFL Vs. MOHD. ANAKKARAN PARAKKATT	/0
4	Ct Cases		43/2018	IIFL Vs. THELLAKULA PULLAIAH	/0
<b>Misc./Appearance</b>					
5	Ct Cases		158/2018	INDIA INFOLINE FINANCE LTD Vs. SHAIK ABDUL	/0 (Barakhamba Road)
<b>Misc. cases</b>					
6	Ct Cases		229/2018	IIFL Vs. RAJ KUMAR SHARMA	/0
7	Ct Cases		232/2018	IIFL Vs. GIRISH SHARMA	/0
8	Ct Cases		237/2018	IIFL Vs. RAJESH CHOUKSEY	/0
9	Ct Cases		844/2018	IIFL Vs. FIROZ KHAN	/0
10	Ct Cases		1381/2018	INDIA INFOLINE FINANCE LTD Vs. RAINBOW TOURS AND TRAVELS PVT LTD	/0 (Barakhamba Road)
11	Ct Cases		3012/2018	IIFL Vs. NUTHALAPATI VEERESHA LINGA PRASAD	/0

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Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Vikrant Vaid  
Senior Civil Judge Cum Rent Controller  
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:12

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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS SCJ		1512/18	RASHID ALI Vs. MUMTAJ ALI
2	CS SCJ		645/19	KHANNA ENTERPRISES Vs. KARTIK SHARMA
3	CS SCJ		742/19	STATE BANK OF INDIA Vs. L/CT. FLAVIA VIOLET MASCARENHAS
4	EX		678/19	M/S PRINTLAB SOLUTIONS Vs. M/S MIRIK HEALTH FOODS PVT LTD
5	EX		108/20	TATA POWR DELHI DISTRIBUTION LTD Vs. SURESH
6	CS SCJ		189/20	STATE BANK OF INDIA Vs. SANJAY KUMAR GUPTA
<b>Plaintiff/Petitioner Evidence</b>				
7	CS SCJ		744/18	RAJJAN ALI Vs. RASID ALI
8	CS SCJ		517/19	STATE BANK OF INDIA Vs. SUNITA DEVI
9	CS SCJ		520/19	STATE BANK OF INDIA Vs. SUBHASH CHAND MISHRA
10	CS SCJ		1093/19	SURESH KUMAR Vs. KUM KUM
<b>Misc. Arguments</b>				
11	EX		150/19	PIONEER CROCKERY HOUSE Vs. ARYA DHARAM SEVA SINGH
12	CS SCJ		916/19	ANP ATELIER AND ASSOCIATES CO PVT LTD Vs. HDFC BANK LTD AND ORS

2/4/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Dev Saroha  
Metropolitan Magistrate  
Criminal Cause List Dated 01-04-2020 Total Cases:52

02/05/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	196/1/2015	22654/2016	ANITA SINGH YADAV Vs. BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD ORS	/0 (Connaught Place)
2	Ct Cases	195/1/2015	22670/2016	SARTAJ SINGH SHEKHON Vs. BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD ORS	/0 (Connaught Place)
3	Ct Cases		15621/2016	STATETRADING CORPORATION OF INDIA LTD Vs. MS BALASORE ALLOYS LTD	/0 (Barakhamba Road)
4	Ct Cases		8760/2017	PARMINDER SINGH BHALLA Vs. STATE AND ORS	/0 (Barakhamba Road)
5	Ct Cases		14295/2017	HDFC BANK LTD. Vs. CHETAN BAKSHI	/0
6	Ct Cases		16289/2017	KAPIL YADAV Vs. ANSAL HI TECH TOWNSHIPS LTD.	/0 (Barakhamba Road)
7	Ct Cases		16847/2017	HDFC BANK LTD. Vs. GIRJA PRASAD	/0 (Barakhamba Road)
8	Cr Cases		11922/2018	STATE TRADING CORPORATION OF INDIA Vs. M/S BALASORE ALLOYS LTD	/0
9	Cr Cases		11923/2018	STATE TRADING CORPORATION OF INDIA Vs. M/S BALASORE ALLOYS LTD	/0 02/05/2020
10	Cr Cases		11924/2018	STATE TRADING CORPORATION OF INDIA Vs. M/S BALASORE ALLOYS LTD	/0
11	Ct Cases		8772/2018	YPS CHAUHAN Vs. TDI INFRASTRUCTURE LTD	/0 (Barakhamba Road)
12	Cr Cases		3249/2019	STATE Vs. RAHUL KUMAR GAUR	151 /2018 ()
13	Cr Cases		3404/2019	INDIA INFOLINE FINANCE LTD. Vs. PAWAN KUMAR	/0 (Barakhamba Road)
14	Ct Cases		5146/2019	INDIA INFOLINE FINANCE LTD. Vs. ALI MOHAMMAD	/0 (Barakhamba Road)
15	Ct Cases		5147/2019	INDIA INFOLINE FINANCE LTD. Vs. SRI KAVYA EVTERPRISES	/0 (Barakhamba Road)
16	Ct Cases		5154/2019	INDIA INFOLINE FINANCE LTD. Vs. HANSRAJ TRADERS	/0 (Barakhamba Road)
17	Ct Cases		7044/2019	IIFL Vs. JAGAN SAKHARAM RANBAVARE	/0 ()
18	Ct Cases		7047/2019	IIFL Vs. SRK CONSTRUCTIONS	/0 (Barakhamba Road)
19	Ct Cases		7048/2019	IIFL Vs. SUBHASH MARUTI KAMBLE	/0 (Connaught Place)
20	Ct Cases		7049/2019	IIFL Vs. SUBODH	/0 (Connaught Place)
21	Ct Cases		7050/2019	IIFL Vs. SUCHCHA SINGH	/0 (Connaught Place)
22	Ct Cases		7051/2019	IIFL Vs. SYED OSMAN	/0 (Connaught Place)
23	Ct Cases		14603/2019	GANESH SINGHAL Vs. SHRI KUMAR SAURAV AND ORS.	/0 (Barakhamba Road)
24	Cr Cases		437/2020	STATE Vs. GANGA PRASAD	105 /2019 (Barakhamba Road)
<b>Charge</b>					
25	Cr Cases		6927/2017	STATE Vs. JASWANT AND ORS.	444 /2015 (Sarojini Nagar)
26	Cr Cases		7506/2017	STATE Vs. MANISH TIWARI	150 /2017 (Sarojini Nagar)
27	Cr Cases		8619/2017	STATE Vs. ANIL JAIN	113 /2008 (Sarojini Nagar)
<b>Prosecution Evidence</b>					
28	Cr Cases	142/2/2012	44291/2016	STATE Vs. SHRIFFUDDIN ORS.	197 /2011 (Barakhamba Road)
29	Cr Cases	12/2A/2013	49720/2016	STATE Vs. RAJESH KUMAR	86 /2013 (Sarojini Nagar)

**Chief Metropolitan Magistrate, New Delhi, PHC**  
**IN THE COURT OF Sh. Dev Saroha**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 01-04-2020 Total Cases:52**

02/05/2020  
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases	25/2A/2014	50044/2016	STATE Vs. KARUN	319 /2013 (Sarojini Nagar)
31	Cr Cases	36/2A/2014	51647/2016	STATE Vs. MANOJ KUMAR	467 /2013 (Sarojini Nagar)
32	Cr Cases	27/09/2015	54444/2016	STATE Vs. PRAHLAD SINGH	121 /2014 (Sarojini Nagar)
33	Ct Cases		9827/2017	ANIL KUMAR Vs. D K GIRI	/0 (Vasant Kunj North)
34	Ct Cases		11618/2017	TATA GLOBAL BEVERAGES Vs. MAA SOOLINI AGRO PRODUCTS	/0 (Barakhamba Road Circle)
35	Cr Cases		9665/2017	STATE Vs. RAM PRASAD	415 /2009 (Sarojini Nagar)
36	Cr Cases		16677/2018	STATE Vs. MOHD. TABREZ	06 /2018 (Barakhamba Road)
37	Cr Cases		403/2019	STATE Vs. RAHUL GAUR AND ORS	167 /2017 (Barakhamba Road)
<b>Arguments</b>					
38	Ct Cases		15102/2018	VINAY KANT Vs. AJAY MANGAL AND ORS	/0 (Barakhamba Road)
<b>Order</b>					
39	Cr Cases	80/2A/2013	51310/2016	STATE Vs. DALIP KUMAR	192 /2010 (Sarojini Nagar)
40	Cr Cases		6939/2017	STATE Vs. REENU	197 /2015 (Sarojini Nagar)
41	Cr Cases		4402/2017	STATE Vs. CANCELLATION	74 /2015 (Barakhamba Road)
42	Ct Cases		7433/2018	STATE Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	/0 (Barakhamba Road)
43	Ct Cases		7434/2018	STATE Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. AND ORS.	/0 (Barakhamba Road)
44	Ct Cases		7435/2018	STATE Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	/0 (Barakhamba Road)
45	Ct Cases		7436/2018	STATE Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. AND ORS.	/0 (Barakhamba Road)
46	Cr Cases		15306/2018	STATE (SHL KAILASH CHAND JAIN) Vs. CANCELLATION	04 /2017 (Barakhamba Road)
47	Cr Cases		15307/2018	STATE(SHIKHAR CHAND JAIN) Vs. CANCELLATION	03 /2017 (Barakhamba Road)
48	Cr Cases		15308/2018	STATE(SHIKHAR CHAND JAIN) Vs. CANCELLATION	02 /2017 (Barakhamba Road)
49	Cr Cases		15309/2018	STATE(SHAILESH JAIN) Vs. CANCELLATION	01 /2017 (Barakhamba Road)
50	Ct Cases		13500/2018	SURESH KHURANA Vs. SNG DEVELOPERS LTD	/0 (Barakhamba Road)
	Ct Cases		8352/2019	SANJEEV KUMAR Vs. STATE	/0 (Barakhamba Road)
	Ct Cases		12415/2019	AJIT SINGH RATHEE Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD. AND ANSAL API AND ORS.	/0 (Barakhamba Road)

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

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~~2-5-20~~

Criminal Cause List Dated 01-04-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	350/1/2012	22151/2016	HCL INFOSYSTEMS LTD Vs. BABBAGE COMPUTERS P LTD	/0 (Parliament Street)
2	Cr Cases	860/2/2013	46762/2016	STATE Vs. RAJESH SHARMA	86 /2009 (Inder Puri)
3	Ct Cases	690/1/2015	29173/2016	MOSER BAER INDIA LTD Vs. GAYATHRI OPTICAL DISCS ORS	/0 (Connaught Place)
4	Ct Cases	845/1/2015	27164/2016	MS SHIVANI TEXTILE LTD Vs. MS SARTHAK KINT FAB	/0 (Barakhamba Road)
5	Ct Cases	924/1/2015	37462/2016	ICSL Vs. DEEPAK SHARMA	/0
6	Ct Cases		15906/2016	MS MOSER BEAR INDIA LTD Vs. G.M. ILELECTRONICS	/0 (Connaught Place)
7	Ct Cases		16135/2016	MAHARAJA WHITELINNE INDUSTRIES P.LTD Vs. MR.OM PRAKASH TRIUMALA	/0 (Connaught Place)
8	Ct Cases		48568/2016	BANSAL CREDIT LTD Vs. SANJAY JAIN AND ORS.	/0
9	Ct Cases		49508/2016	ALPS INDUSTRICT LTD. Vs. M/S SRI BALAJI TEXTILE AND ANR.	/0
10	Ct Cases		49140/2016	AKZONOBEL INDIA LTD Vs. RAHUL VOHRA	/0
11	Ct Cases		49507/2016	M/S SHIVANI TEXTILE LTD Vs. UDAY	/0
12	Ct Cases		1399/2017	RELIANCE CAPITAL LTD. Vs. GYAN CHAND	/0
13	Ct Cases		2170/2017	HDFC BANK LTD. Vs. RAKESH PILANIA	/0
14	Ct Cases	300/1/2016	28567/2016	BIBBY FINANCIAL SERVICES INDIA PVT LTD Vs. DUJODWALA PAPERS CHEMICALS PVT LTD	/0 (Barakhamba Road)
15	Ct Cases		11542/2017	GLOBE CAPITAL MARKET LTD. Vs. RAVINDRA SINGH CHAUHAN	/0 (Connaught Place)
16	Ct Cases		15803/2017	PNB HOUSING FINANCE LTD. Vs. RAJEEV DHAR PRASAD	/0
17	Ct Cases		15804/2017	PNB HOUSING FINANCE LTD. Vs. RAHUL SHRIVAS	/0
18	Ct Cases		15805/2017	PNB HOUSING FINANCE LTD. Vs. DILAWAR SINGH SUHAG	/0
19	Ct Cases		15806/2017	PNB HOUSING FINANCE LTD. Vs. AAKASH SHUKLA	/0
20	Ct Cases		15807/2017	PNB HOUSING FINANCE LTD. Vs. SURESH KUMAR	/0
21	Ct Cases		15808/2017	PNB HOUSING FINANCE LTD. Vs. HARI MOHAN	/0
22	Ct Cases		14480/2018	RAJA POCKET BOOKS Vs. MANGESH NATHE	/0
23	Ct Cases		14482/2018	REKHA Vs. SAMPATTI TRADING AND DEVELOPERS LTD	/0
24	Ct Cases		13342/2019	ISHWAR BHAGWANDUTT SHANDILYA Vs. RICHA ISHWAR SHANDILYA	/0
25	Ct Cases		12/2018	ALGOL CHEMICALS INDIA PVT. LTD. Vs. VS GLOBAL PAINTS	/0
26	Ct Cases		381/2019	AMAZON DISTRIBUTORS PVT. LTD. Vs. JAI SHREE SHYAM ENTERPRISES	/0
27	Ct Cases		382/2019	AMAZON DISTRIBUTORS PVT. LTD. Vs. JAI SHREE SHYAM ENTERPRISES	/0
28	Ct Cases		393/2019	DHARMENDER TOMAR Vs. ANKIT GOYAL	/0
29	Ct Cases		602/2019	DJT FINANCIAL SERVICES LTD. Vs. SHAHRUKH KHAN	/0

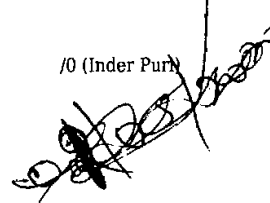
29/05/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

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Criminal Cause List Dated 01-04-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct Cases		603/2019	DJT FINANCIAL SERVICES LTD. Vs. ARUN KUMAR	/0 ()
31	Ct Cases		2284/2019	JASWANT LAL GUGNANI Vs. CM RAJENDRA KUMAR	/0 ()
32	Ct Cases		2409/2019	UNITED AERO SERVICES PVT LTD Vs. ALKHADAM TRAVEL PVT LTD AND ORS	/0 ()
33	Ct Cases		2520/2019	ARUN KUMAR TIWARI Vs. SARTAJ TASKEEN	/0 ()
34	Ct Cases		3617/2019	SACHIN Vs. CHANDAN KUMAR	/0 ()
35	Cr Cases		754/2020	STATE Vs. SAHIL	922 /2019 (Rajeev Chowk Metro)
<b>Charge</b>					
36	Cr Cases		4914/2019	STATE Vs. AMIT KUMAR	208 /2018 (Inder Puri)
<b>Plaintiff/Petitioner Evidence</b>					
37	Ct Cases		49942/2016	DHARAMPAL SINGH Vs. MUKESH KUMAR ARORA	/ ()
38	Ct Cases	225/1/2015	37992/2016	HALONIX TECHNOLOGIES PVT LTD Vs. VIJAYRAJ CHAMPALAL AGGARWAL	/0 (Barakhamba Road)
39	Ct Cases		50979/2016	M/S INDIA CEMENTS CAPITAL AND FINANCE LTD Vs. RAVINDER SETHI	/ ()
<b>Prosecution Evidence</b>					
40	Cr Cases		343/2017	STATE Vs. R NITIN	164 /2016 (Inder Puri)
41	Cr Cases		2675/2017	STATE Vs. ASHISH KUMAR	205 /2013 (Inder Puri)
<b>Plaintiff/Petitioner Evidence</b>					
42	Cr Cases		6591/2017	MUKESH SAINI Vs. ABDUL HAFEEZ KHAN	/ ()
<b>Prosecution Evidence</b>					
43	Cr Cases		16061/2018	STATE Vs. SHADAB	313 /2018 (Rajeev Chowk Metro)
44	Cr Cases		4917/2019	STATE Vs. KUNAL @ AKASH @ KP	000056 /2019 (Inder Puri)
45	Cr Cases		7022/2019	STATE Vs. PRAVEEN KUMAR	68 /2019 ()
<b>Post-Summoning Evidence</b>					
46	Ct Cases		16982/2018	RAKHI AGENCIES LTD. Vs. INDIRAPURAM HABITAT CENTRE PVT. LTD.	/0 ()
47	Ct Cases		16983/2018	RAKHI AGENCIES LTD. Vs. INDIRAPURAM HABITATE CENTRE PVT. LTD.	/0 ()
<b>Order</b>					
48	Ct Cases	689/1/2013	25737/2016	KANTA Vs. CHINNA SWAMI	/0 (Inder Puri)

02/05/2020  


District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Parveen Singh  
Additional Sessions Judge  
Criminal Cause List Dated 01-04-2020 Total Cases:9

COU No 15

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC		9366/2016	STATE Vs. MD.RIAZ ETC.	563 /2014 (Sarojini Nagar)
<b>( Main Matter : SC/0000060/2016)</b>					
2	Ct. Cases		111/2019	BSES RAJDHANI POWER LTD Vs. USHA	/0 (Sagarpur)
3	Cr Rev		66/2020	SM MADAN LAL Vs. The State	/0 (Sagarpur)
<b>Charge</b>					
4	SC		477/2018	STATE Vs. Dig Vijay Saroha	252 /2018 (SPECIAL CELL)
<b>Prosecution Evidence</b>					
5	SC		9462/2016	STATE Vs. RAKESH KHATRI @ RINKU	134 /2016 (Vasant Kunj North)
6	SC		327/2018	STATE Vs. SONU	53 /2018 (Sarojini Nagar)
7	SC		135/2019	STATE Vs. RAVINDER ALIAS NANKI	334 /2018 (Naraina)
<b>Arguments</b>					
8	CA		38/2018	NAVEEN GUPTA Vs. STATE	CC49775 /2016 (Vasant Kunj)
9	CA		72/2019	VINOD KUMAR HANDA Vs. STATE	740 /2005 (Connaught Place)

02/05/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate  
Criminal Cause List Dated 01-04-2020 Total Cases:74

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	Cr Cases		9852/2019	STATE Vs. GURJEET SINGH @ RINKU	401 /2007 (Delhi Cantt.)
<b>Misc./ Appearance</b>					
2	Cr Cases	88/2/2009	46531/2016	STATE Vs. AMIT	308 /2008 (Vasant Kunj North)
3	Cr Cases	96/2B/2015	52303/2016	STATE Vs. SIMARANJIT	220 /2012 (Delhi Cantt.)
4	Ct Cases	1637/2015	36641/2016	VLCC PERSONAL CARE LTD Vs. SLS ENTERPRISES ORS	/0 (Chankaya Puri)
5	Ct Cases	1638/2015	37555/2016	VICC PERSONAL CARE LTD Vs. MS LALITHA INTERPRISES	/0 (Chankaya Puri)
6	Ct Cases	1640/2015	37724/2016	VLCC PERSONAL CARE LTD Vs. ADVANCE MARKETING	/0 (Parliament Street)
7	Ct Cases	1091/2015	37646/2016	VLCC PERSONAL CARE LTD Vs. MS.RENUKA ABHIJEET WAGH	/0 (Chankaya Puri)
8	Ct Cases	8/2016	39239/2016	GAURAV SANSANWAL Vs. VINOD KUMAR TIWARI	/0 (Vasant Kunj North)
9	Cr Cases	94/2B/2016	55879/2016	STATE Vs. MANDEEP	300 /2015 (Delhi Cantt.)
10	Ct Cases		3399/2017	GAURAV BHATIA Vs. GINTER LOYA NAYAK	/0 (Barakhamba Road)
11	Cr Cases		1466/2017	STATE Vs. RAHUL KUMAR	24 /2016 (Naraina)
12	Cr Cases		6804/2017	STATE Vs. RANJEET KUMAR	322 /2015 (Delhi Cantt.)
13	Ct Cases		11761/2017	VLCC PERSONAL CARE LTD Vs. SHRI GIRIRAJ GLOBAL ENTERPRISES	/0 (Barakhamba Road)
14	Cr Cases		6361/2017	STATE Vs. PRINCE SHARMA ALIAS SUNNY	002162 /2016 (Vasant Kunj North)
15	Ct Cases		15722/2017	RAJIV KUMAR Vs. RENU MALHOTRA	/0 (Vasant Kunj North)
16	Cr Cases		10166/2017	STATE Vs. RAJAT PAL	184 /2017 (Naraina)
17	Ct Cases		6910/2018	STATE BANK OF INDIA Vs. REKHA BHAN	/0 (Vasant Kunj North)
18	Ct Cases		8712/2018	HARVEST GOLD INDUSTRIES PVT LTD Vs. KARAN SHYAM SINGH AND ANR	/0 (Vasant Kunj North)
19	Cr Cases		13599/2018	STATE Vs. UNTRACE	174 /2017 (Naraina)
20	Cr Cases		14947/2018	STATE Vs. DARSHAN SINGH	145 /2017 (Delhi Cantt.)
21	Ct Cases		14769/2018	GAJENDER SINGH DESWAL Vs. OM SINGH DESWAL AND ANR	/0 (Kishan Garh)
22	Cr Cases		18002/2018	STATE Vs. UNTRACE	00492 /2017 ()
23	Cr Cases		18073/2018	STATE Vs. UNTRACE	00233 /2017 ()
24	Cr Cases		684/2019	STATE Vs. CANCELLATION	521 /2015 (Delhi Cantt.)
<b>Misc. cases</b>					
25	Cr Cases		3805/2019	STATE Vs. UNTRACE	49 /2017 ()
<b>Misc./ Appearance</b>					
26	Ct Cases		8515/2019	STATE Vs. MOHD IRFAN	105 /2019 (Delhi Cantt.)
27	Cr Cases		6183/2019	STATE Vs. UNTRACE	264 /2017 (Naraina)
28	Cr Cases		8818/2019	STATE Vs. AJIT KUMAR	248 /2018 (Delhi Cantt.)
29	Cr Cases		6/2020	STATE Vs. RAMESH KHURANA @ AJAY DATTA	248 /2013 (Naraina)
30	Ct Cases		2040/2020	SHREE SHYAM COATING LTD. Vs. RAHUL SINGH AND ANR.	/0 (Vasant Kunj North)

02-05-20

## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:74

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr Cases		1835/2020	STATE Vs. DANISH AND ORS.	20 /2020 (Kishan Garh)
32	Cr Cases		1836/2020	STATE Vs. DEVENDER SINGH	23 /2020 (Kishan Garh)
33	Cr Cases		1896/2020	STATE Vs. SARABJEET SINGH	34 /2020 (Vasant Kunj North)
<b>Charge</b>					
34	Cr Cases	155/2/2013	45691/2016	STATE Vs. PARMANAND PANDAY	341 /2006 (Naraina)
35	Cr Cases	26/2013	47362/2016	STATE Vs. NITYA NAND SINGH	30 /2012 (Vasant Kunj North)
36	Cr Cases	281/2/2013	49110/2016	STATE Vs. BRIJESH TANWAR ETC	95 /2010 (Naraina)
37	Cr Cases	28/2B/2014	49228/2016	STATE Vs. INDER DUTT SALWAN	114 /2012 (Delhi Cantt.)
<b>Pre-Summoning Evidence</b>					
38	Ct Cases		6906/2017	AJIT SINGH CHADHA Vs. NAVNEET JAIN	/0 (Connaught Place)
39	Ct Cases		6744/2019	IIFL Vs. RAMALINGESWARA UNDAVALLI	/0 (Barakhamba Road)
40	Ct Cases		6748/2019	IIFL Vs. SAMBHAV LOGISTICS P LTD	/0 (Barakhamba Road)
41	Ct Cases		6773/2019	IIFL Vs. RAJA SEKHAR UNDAVALLI	/0 (Barakhamba Road)
42	Ct Cases		6774/2019	IIFL Vs. JAI MALHAR ENTERPRISES	/0 (Barakhamba Road)
43	Ct Cases		6776/2019	IIFL Vs. BALAJI KARUPPANNAN	/0 (Barakhamba Road)
44	Ct Cases		6777/2019	IIFL Vs. MER GHANSHYAAM RANABHAI	/0 (Barakhamba Road)
45	Ct Cases		6778/2019	IIFL Vs. POOJA TRADING COMPANY	/0 (Barakhamba Road)
46	Ct Cases		6779/2019	IIFL Vs. B K ROADLINES	/0 (Barakhamba Road)
47	Ct Cases		6780/2019	IIFL Vs. TIGULLA SURESH	/0 (Barakhamba Road)
48	Ct Cases		6785/2019	IIFL Vs. RAMJI LAL GURJAR	/0 (Barakhamba Road)
49	Ct Cases		6787/2019	IIFL Vs. KUMAR SEKHAR UNDAVALLI	/0 (Barakhamba Road)
50	Ct Cases		6791/2019	IIFL Vs. GARISA VENKATA SUDHARSHAN REDDY	/0 (Barakhamba Road)
<b>Prosecution Evidence</b>					
51	Cr Cases	651A/2004	40517/2016	STATE Vs. ABDUL MALIK	387 /2001 (Chankaya Puri)
52	Cr Cases	64/2010	46438/2016	STATE Vs. PIYUSH	11 /2008 (Vasant Kunj North)
53	Cr Cases	163A/2010	47260/2016	STATE Vs. KARAN SAINI ETC.	149 /2009 (Vasant Kunj North)
54	Cr Cases	160 B/2011	45790/2016	STATE Vs. V.K. JOHN	228 /2008 (Chankaya Puri)
55	Cr Cases	72 B/2011	45803/2016	STATE Vs. JAGBIR ETC.	545 /2008 (Vasant Kunj North)
56	Cr Cases	81 B/2011	44407/2016	STATE Vs. NEELAM SINGH	397 /2008 (Vasant Kunj North)
57	Cr Cases	95 B/2011	45474/2016	STATE Vs. KULDEEP SINGH	107 /2011 (Vasant Kunj North)
58	Cr Cases	84 B/2011	40742/2016	STATE Vs. SOMNATH ETC	04 /2011 (Chankaya Puri)
59	Cr Cases	15 B/2012	44708/2016	STATE Vs. ANAND KR. SHARMA	401 /2009 (Vasant Kunj North)
60	Cr Cases	4/2012	47560/2016	STATE Vs. AJAY @ DEEPU	117 /2011 (Vasant Kunj North)
61	Cr Cases	45/2B/2014	46978/2016	STATE Vs. RAMESH CHAND	358 /2004 (Delhi Cantt.)
62	Cr Cases	42/VK/2016	56260/2016	STATE Vs. ROHIT	298 /2015 (Vasant Kunj North)
63	Cr Cases		851/2017	STATE Vs. GHANSHYAM LAL GUPTA	929 /2014 (Vasant Kunj North)

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**Plaintiff/Petitioner Evidence**



Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Ankita Lal  
Metropolitan Magistrate  
Criminal Cause List Dated 01-04-2020 Total Cases:74

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
64	Ct Cases		3737/2017	ASHOK HOTEL KARAMCHARI SANGH AND ANR. Vs. SHRI UMANG NARULA AND ORS.	/0 (Chankaya Puri)
<b>Prosecution Evidence</b>					
65	Cr Cases		1280/2017	STATE Vs. SURESH	598 /2016 (Vasant Kunj North)
66	Cr Cases		17278/2018	STATE Vs. MUKESH KUMAR	119 /2018 (Delhi Cantt.)
67	Ct Cases		16695/2018	TUSHAR MANN Vs. VIKRAM BEDI AND ANR	/0 (Naraina)
68	Cr Cases		5011/2019	STATE Vs. UNTRACE	000064 /2019 (Delhi Cantt.)
69	Cr Cases		9846/2019	STATE Vs. RAJA @ BHADAK AND 2 ORS	000166 /2019 (Naraina)
<b>Statement of Accused</b>					
70	Ct Cases	583/2016	43042/2016	SUDHEER BANSAL Vs. BUDH RAM VERMA	/0 (Chankaya Puri)
<b>Misc. Arguments</b>					
71	Ct Cases		8216/2017	PRADEEP KUMAR Vs. VIKAS GUPTA	/0 (Delhi Cantt.)
<b>Misc./ Arguments</b>					
72	Cr Cases		12246/2018	STATE Vs. RAMESHWAR	38 /2011 (Delhi Cantt.)
<b>Arguments</b>					
73	Ct Cases	116/1/2013	30976/2016	ASHOK SINGH Vs. JANARDHAN YADAV ORS	/0 (Naraina)
<b>Order</b>					
74	Ct Cases	602/2016	41830/2016	GREATWAY ENTERPRISES Vs. SATINDER GUPTA	/0 (Vasant Kunj)

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# Room No.21

24/3/2020

(21)

Senior Civil Judge cum RC, New Delhi, PHC

IN THE COURT OF Sh. Pankaj Sharma

JSCC cum ASCJ cum GJ

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS SCJ		1018/17	SUKHBIR SINGH CHAUDHARY Vs. M/S GARG VILLAS PVT. LTD
2	CS SCJ		1563/17	M/S ARYAN GRAFEX Vs. M/S GADAXO PHARMACEUTICALS
3	CS SCJ		1065/19	E COM EXPRESS PVT LTD Vs. M/S SACH ONLINE STORE
4	CS SCJ		1462/19	BANK OF BARODA Vs. PAWAN KUMAR
5	RCA SCJ		3/20	MANJU GUPTA Vs. M/S PARSVNATH DEVELOPERS LTD
6	RCA SCJ		4/20	RAJ KUMAR GOEL Vs. M/S PARSVNATH DEVELOPERS LTD
7	RCA SCJ		5/20	RAM SARAN Vs. M/S PARSVNATH DEVELOPERS LTD
<b>Issues</b>				
8	CS SCJ	28/2016	56468/16	NAVEEN DAHIYA ORS. Vs. SUNIT GUPTA ORS.
<b>Plaintiff/Petitioner Evidence</b>				
9	CS SCJ		378/17	TRUE LINK FINANCE LTD Vs. KAPIL DEV
10	CS SCJ		1180/19	HT MEDIA LTD Vs. M/S PROPSHOP
<b>Misc./ Arguments</b>				
11	CS SCJ	135/2015	57044/16	ANISHUDDIN KHAN Vs. DDA ORS.
<b>Final Arguments</b>				
12	RCA SCJ		4/17	AZAD SINGH AND ORS Vs. KRISHNA DEVI
13	RCA SCJ		5/17	AZAD SINGH AND ORS Vs. KRISHNA DEVI AND ORS
<b>Arguments</b>				
14	CS SCJ		44/20	SUNIL KUMAR MEENA Vs. M/S L AND T HOUSING FINANCE LTD

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24.5.2020

(21)

Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Pankaj Sharma  
JSCC cum ASCJ cum GJ  
Criminal Cause List Dated 01-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	Ct Cases		1080/2017	SUPPLER RUBBER CHEMICALS PVT. LTD. Vs. BEST WALL INDIA	/0
2	Ct Cases		1696/2017	BALWINDER AHUJA Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0
<b>Misc./Appearance</b>					
3	Ct Cases		1874/2017	RENU AGGARWAL Vs. AMARINDRA	/0 (R.K. Puram)
4	Ct Cases		1875/2017	RENU AGARWAL Vs. AMARINDA FOREIGN	/0 (R.K. Puram)
5	Ct Cases		1876/2017	RENU AGARWAL Vs. AMARINDA FOREIGN	/0 (R.K. Puram)
<b>Misc. cases</b>					
6	Ct Cases		134/2018	PARMATMA RAI Vs. SALEEM AHMED	/0
<b>Misc./Appearance</b>					
7	Ct Cases		1085/2018	SUNIL NARANG Vs. SHARMILA KUMARI	/0 (Parliament Street)
8	Ct Cases		1086/2018	SUNIL NARANG Vs. SHARMILA KUMARI	/0 (Parliament Street)
<b>Complainent Evidence</b>					
9	Ct Cases		2497/2017	SUNIL NARANG Vs. SHARMILA KUMARI	/0
10	Ct Cases		2414/2018	MR. SUNIL NARANG Vs. MS SHARMILA KUMARI	/0
11	Ct Cases		3160/2018	SUNIL NARANG Vs. SHARMILA KUMARI	/0
12	Ct Cases		276/2019	RENU AGGARWAL Vs. AMARINDA FOREIGN PLACEMENT PVT LTD	/0

02.05.2020

# ROOM NO. 24

24

District and Sessions Judge, New Delhi, PnC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS (COMM.)	131/2013	533/19	KRBL LTD. Vs. FINE FOOD ENTERPRISES P.LTD.
2	CS (COMM.)		330/19	M/S LUXOTTICA GROUP SPA Vs. ROYAL ENTERPRISES AND ANR
3	CS (COMM.)		263/19	THE H D LEE COMPANY INC Vs. EXPORT HUT
4	CS (COMM.)		264/19	WRANGLER APPAREL CORP Vs. EXPORT HUT
5	Misc D)		78/19	LUXOTTICA GROUP S.P.A Vs. JASPER INFOTECH PRIVATE LTD.
6	CS (COMM.)		189/20	UNDER ARMOUR INC Vs. ASHOK KUMAR
7	CS (COMM.)		476/19	GIORGIO ARMANI S P A Vs. ASHOK KUMAR
8	OMP (I) (COMM.)		15062/19	PNB HOUSING FINANCE LTD Vs. SANTOSH KUMAR SINGH AND OTHERS
9	OMP (I) (COMM.)		15063/19	PNB HOUSING FINANCE LTD Vs. MANIK AMRUT BIHANI AND OTHERS
10	CS (COMM.)		244/20	KRIPA SHANKAR SINGH Vs. PRITHIPAL SINGH BHATIA AND OTHERS
11	OMP (I) (COMM.)		414/20	M/S GALAXY COMMUNICATIONS Vs. M/S SAMSUNG INDIA ELECTRONICS PVT. LTD.
12	CS (COMM.)		249/20	SB PROTECH PVT LTD Vs. IIC LTD
13	CS (COMM.)		275/20	DEKI ELECTRONICS LTD Vs. KAPIL GUPTA ETC.
14	OMP (I) (COMM.)		476/20	KOTAK MAHINDRA PRIME LTD Vs. M/S AARAMBH LOGISTICE PVT LIMITED
15	OMP (I) (COMM.)		500/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SALMAN KHAN AND OTHERS
16	OMP (I) (COMM.)		501/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. BRJESH GOSWAMI
17	OMP (I) (COMM.)		530/20	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. VIKAS YADAV
18	CS (COMM.)		317/20	TIMEX GROUP INDIA LTD Vs. UNITED ENTERPRISES AND OTHERS
<b>Arguments</b>				
19	ARBTN		2535/18	J.K GHAI Vs. OIL AND NATURAL GAS CORPORATION LTD
20	CS (COMM.)		196/20	RAM C PAHUJA Vs. DEEPAK KUMAR

-02/05/20

Case No. 27

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Sanjay Khanagwal  
Additional Sessions Judge  
Criminal Cause List Dated 01-04-2020 Total Cases:7

27

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance Charge</b>					
1	Bail Matters		1464/2019	STATE Vs. SOUMITRA SABAN AND ORS	44 /2010 (Tilak Marg)
2	SC		458/2019	STATE Vs. AJAY SAGAR (2) KAJAL BUNDELA	265 /2019 (Naraina)
3	SC		35/2020	STATE Vs. MANSHER SINGH GHUMMAN @ MATT	95 /2015 (Vasant Vihar)
<b>Plaintiff/Petitioner Evidence</b>					
4	SC	60/15/2015	9234/2016	STATE Vs. GOVIND KUMAR	736 /2015 (Vasant Kunj North)
<b>Prosecution Evidence</b>					
5	SC		365/2017	STATE Vs. JEETU SINGH (JC)	173 /2017 (Inder Puri)
6	SC		48/2019	STATE Vs. ANKIT JAIN AND VIVEK CHANDELA	265 /2018 ()
<b>Final Arguments</b>					
7	SC		349/2017	STATE Vs. SUMIT	130 /2017 (Naraina)

02/05/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:69

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	729/1/2015	38761/2016	INDIABULLS HOUSING FINANCE LTD Vs. SEO ROCK CONSULTANCY PVT LT D7 /0 (Connaught Place) ORS	
2	Ct Cases	766/1/2015	27173/2016	RBL BANK LTD Vs. BHAVNA SINGH ANR. /0 (Connaught Place)	
3	Ct Cases	148/1/2015	38448/2016	HDFC BANK LTD Vs. ANKIT SINGH /0 (Connaught Place)	
4	Ct Cases	175/1/2015	38694/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. RAJJOO /0 (Vasant Kunj South)	
5	Ct Cases		47236/2016	KUNAL FINANCIAL CORPORATION Vs. SUMIT DAGAR /0 (Connaught Place)	
<b>Misc. cases</b>					
6	Ct Cases		47345/2016	AXIS BANK LTD Vs. SANJAY KHANNA /0 (Barakhamba Road)	
7	Ct Cases		47346/2016	AXIS BANK LTD Vs. SUNNY /0 (Barakhamba Road)	
8	Ct Cases		47318/2016	HDFC BANK LTD. Vs. DINESH KUMAR /0 (Connaught Place)	
9	Ct Cases		47323/2016	HDFC BANK LTD. Vs. NITIN TYAGI /0 (Connaught Place)	
10	Ct Cases		47566/2016	AXIS BANK LTD Vs. PARMINDER SINGH /0 (Connaught Place)	
<b>Misc./ Appearance</b>					
11	Ct Cases		3413/2017	HDFC BANK LTD. Vs. SANKER ANAND /0 (Connaught Place)	
12	Ct Cases		3414/2017	HDFC BANK LTD. Vs. DEEPAK KAPOOR /0 (Connaught Place)	
13	Ct Cases		3522/2017	INDIA INFOLINE FINANCE LTD Vs. GOTAM /0 (Barakhamba Road)	
14	Ct Cases		5685/2017	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. RAKHEE /0 (Barakhamba Road)	
15	Ct Cases		5689/2017	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. TINKU /0 (Barakhamba Road)	
16	Ct Cases		6216/2017	GLAXOSMITHKLINE CONSUMER Vs. ARIHANT DISTRIBUTORS /0	
17	Ct Cases		7922/2017	IPL Vs. TIWARI BEEJ BHANDAR AND ANR /0 (Connaught Place)	
18	Ct Cases		8189/2017	HDFC BANK LTD. Vs. ASHOK KUMAR /0 (Connaught Place)	
19	Ct Cases		8493/2017	STONEX INDIA PVT LTD Vs. BRAHMOS INFRASTRUCTURE LTD /0 (Parliament Street)	
20	Ct Cases		13417/2017	DCB BANK LTD. Vs. ARUN SHARMA /0 (Barakhamba Road)	
<b>Misc. cases</b>					
21	Ct Cases		9595/2018	INDIA INFOLINE FINANCE LTD Vs. SOHAN LAL /0 (Barakhamba Road)	
<b>Misc./ Appearance</b>					
22	Ct Cases		9191/2018	HETTICH INDIA PVT. LTD. Vs. BANSAL TRADING COMPANY /0	
<b>Misc. cases</b>					
23	Ct Cases		10564/2018	DCB BANK OF INDIA Vs. VIJAY KUMAR GHOSE /0	
<b>Misc./ Appearance</b>					
24	Ct Cases		10734/2018	BALAJI TRAVCO INDIA PVT. LTD. Vs. MIHIR PRAVEEN GANDHI /0	
25	Ct Cases		10888/2018	SAKATA INX INDIA PVT LTD Vs. AMIT SANAN /0	
26	Ct Cases		11301/2018	INDIA INFO LINE FINANCE Vs. ANIL KUMAR /0	
27	Ct Cases		11763/2018	HOSHIYAR SINGH SURESH CHANDRA Vs. VINAYAK CREATIONS /0	
28	Ct Cases		11764/2018	HOSHIYAR SINGH SURESH CHANDRA Vs. ASHOKA CLOTH HOUSE /0	
29	Ct Cases		11765/2018	HOSHIYAR SINGH SURESH CHANDRA Vs. KALAKRITI /0	
30	Ct Cases		11767/2018	HOSHIYAR SINGH SURESH CHANDRA Vs. MONISH SAGAR /0	

24/07/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:69

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct Cases		11794/2018	UNITED BUSINESS EXPRESS INDI PVTR LTD Vs. VH CRAFTS INDIA AND ORS	/0 ()
32	Ct Cases		11900/2018	SWASTIK PIPE LTD Vs. SUNRAYS ENGINEERS PVT LTD AND ORS	/0 ()
<b>Misc. cases</b>					
33	Ct Cases		12701/2018	IIFL Vs. RAJESH RAJU SHETTIYAR	/0 (Barakhamba Road)
34	Ct Cases		12702/2018	IIFL Vs. MUSTAK	/0 (Barakhamba Road)
<b>Misc./ Appearance</b>					
35	Ct Cases		5186/2019	IIFL Vs. MANIMEGALAI KAVERI	/0 ()
36	Cr Rev		31/2019	IIFL Vs. ANAND ATMARAM NIMBALKAR	/0 ()
37	Ct Cases		8037/2019	MANJULA TUDU Vs. FUTURE WORLD GREEN HOMES PVT. LTD.	/0 ()
38	Ct Cases		9324/2019	SHRI RAGHUVVEER KAUSHIK Vs. SHRI RAJESH DUBEY	/0 ()
39	Cr Cases		6027/2019	RANJIT SINGH Vs. GURJIT KAUR SAINI	/0 ()
40	Ct Cases		9935/2019	IIFL Vs. BUTHHELLO TRANSPORT	/0 ()
41	Ct Cases		9941/2019	IIFL Vs. DUGGAMPUDI GANGADHAR	/0 ()
42	Ct Cases		11885/2019	STANDARD CHARTERED BANK Vs. MS HIMANSHU PROJECTS PVT LTD	/0 ()
43	Ct Cases		11886/2019	STANDARD CHARTERED BANK Vs. GAURAV MITTAL	/0 ()
44	Ct Cases		12900/2019	OKAYA POWER PVT LTD Vs. MS PRESTO INFO SOLUTIONS PVT LTD	/0 (Barakhamba Road)
45	Ct Cases		14046/2019	MS MICO GLASS INDUSTRIES PVT LTD Vs. VIRENDRA KUMAR	/0 ()
46	Ct Cases		14628/2019	JOGINDER Vs. SURESH CHAND VERMA	/0 ()
47	Ct Cases		14961/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. KINTU NISHAD	/0 ()
48	Ct Cases		15279/2019	STARKEY LABORATORIES INDIA PVT. LTD. Vs. HARMONY SPEECH AND HEARING CARE AND RESEARCH CENTRE	/0 ()
49	Ct Cases		16372/2019	KOTAK MAHINDRA BANK LTD. Vs. AJAY KUMAR MAHTO	/0 ()
50	Ct Cases		16375/2019	KOTAK MAHINDRA BANK LTD. Vs. SANJIV SCHDEVA	/0 ()
51	Ct Cases		16377/2019	KOTAK MAHINDR BANK LTD. Vs. KANCHAN GOVERDHAN VASWANI	/0 ()
52	Ct Cases		16668/2019	REEBOK INDIA Vs. FIROZ KHAN	/0 (Connaught Place)
53	Ct Cases		17948/2019	GOMTI INTERNATIONAL Vs. KHANNA LUBRICANTS	/0 (Parliament Street)
54	Ct Cases		18775/2019	REKHA AGGARWAL Vs. HARSHITA TALWAR ALIAS AKANKSHA AND ORS.	/0 (Tilak Marg)
55	Ct Cases		154/2020	ORAVEL STAYS PRIVATE LIMITED Vs. SANJEEV KUMAR	/0 (Tilak Marg)
56	Ct Cases		166/2020	ORAVEL STAY PRIVATE LIMITED Vs. SHREE GLOBAL HOLIDAYS INDIA PVT. LTD.	/0 (Tilak Marg)
57	Ct Cases		1493/2020	RAHUL SHARMA Vs. MAHINDER YADAV	/0 (Connaught Place)
58	Ct Cases		1495/2020	RAHUL SHARMA Vs. RAKESH SHARMA	/0 (Connaught Place)
59	Ct Cases		1796/2020	YES BANK LTD. Vs. VARDHMAN ROLLER FLOUR MILLS PVT. LTD. AND ORS.	/0 ()
60	Ct Cases		1888/2020	OMEX CARGO MOVERS Vs. VINISUN EDGE CREATIVE PVT. LTD.	/0 ()
61	Ct Cases		1893/2020	OMEX CARGO MOVERS Vs. VINISUN EDGE CREATIVE PVT. LTD.	/0 ()

21/04/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Jyoti Maheshwari  
Metropolitan Magistrate

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**Criminal Cause List Dated 01-04-2020 Total Cases:69**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct Cases		3182/2020	INDU GUPTA Vs. ROYAL COUNTRY HOMES PVT. LTD. AND ORS.	/0 ()
63	Ct Cases		4126/2020	ASHOK KUMAR Vs. MUKESH KUMAR	/0 ()
64	Ct Cases		4446/2020	PRASAD SRIDHAR HEGDE Vs. GURPREET SINGH	/0 (Delhi Cantt.)
<b>Pre-Summoning Evidence</b>					
65	Ct Cases		44319/2016	P E C LTD Vs. SKYRISE OVERSEAS PVT LTD	/0 (Connaught Place)
66	Ct Cases		2891/2019	JUBILANT AGRI AND CONSUMER PRODUCTS LTD Vs. R T ENTERPRISES	/0 ()
<b>Plaintiff/Petitioner Evidence</b>					
67	Ct Cases		3075/2017	CNH INDUSTRIAL PVT. LTD. Vs. O P GOYAL	/0 — 01/05/20
68	Ct Cases		8193/2017	RELIGARE FINVEST LTD Vs. SUDHIR JAIN	/0 (Connaught Place)
69	Ct Cases		8195/2017	RELIGARE FINVEST LTD Vs. SUDHIR JAIN	/0 (Connaught Place)

] 24/07/20

] 24/07/20

] 22/05/20



District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Gurvinder Pal Singh  
District Judge (Commercial Courts)-02

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CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	ARBTN		4102/17	DELHI DEVELOPMENT AUTHORITY Vs. AZAD SINGH KHATRI 2/5/20
2	CS (COMM.)		224/20	L OREAL Vs. AAMIR AHMED
3	OMP (COMM.)		59/19	KB EDUCATIONAL SERVICES PVT LTD Vs. ACTIVE SAPLING CORPORATION 2/5/20
4	CS (COMM.)		428/19	RADO UHREN AG AND ORS Vs. ASHOK KUMAR AND ORS 2/5/20
5	CS (COMM.)		137/19	MASUD ADAM KAUSHABI Vs. AROON PURIE AND ANR 2/5/20
6	OMP (I) (COMM.)		8282/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. MOHD JAFAR 2/5/20
7	OMP (I) (COMM.)		9149/19	KOTAK MAHINDERA PRIME LTD Vs. YOGESH UPADHYAY 2/5/20
8	OMP (I) (COMM.)		10615/19	KOTAK MAHINDRA PRIME LTD Vs. RAM SURESH KHANNA 2/5/20
9	OMP (COMM.)		194/19	UNION OF INDIA Vs. M/S RAMA CONTRACTOR 2/5/20
10	CS		148/20	PAPER MERCHANTZ INC Vs. RAJESH KAPOOR 2/5/20
<b>Issues</b>				
11	CS (COMM.)	16/2014	52/20	NIKE INTERNATIONAL LTD. Vs. MS SUNNY SHOE PUNJABI JUTI 2/5/20
12	CS (COMM.)		99/20	SWATCH GROUP INDIA PVT LTD Vs. JOGINDER 2/5/20
13	CS (COMM.)		424/19	R P FOAM HOME PVT LTD Vs. LALITA MATTRESS AND FURNISHING STUDIO 2/5/20
<b>Plaintiff/Petitioner Evidence</b>				
14	CS (COMM.)		215/20	RSPL HEALTH PVT LTD Vs. NEHA SOAP FACTORY 2/5/20
<b>Misc. Arguments</b>				
15	CS (COMM.)		230/20	TIMEX GROUP INDIA LTD. Vs. ARIZONA /ARI AND ORS 2/5/20
16	Misc DJ		53/17	TIMEX GROUP INDIA LTD. Vs. ABHINANDAN M. AND ORS. 2/5/20
<b>Final Arguments</b>				
17	CS (COMM.)		413/19	EMAAR MGF LAND LIMITED Vs. EMAAR MAN POWER CONSULTANCY 2/5/20
18	ARBTN		5731/18	UNION OF INDIA Vs. U P STATE HANDLOOM CORPORATION LTD 2/5/20

## DELHI MEDIATION CENTRE

## CAUSE LIST FOR 01.04.2020 (Wednesday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	692/20	CS 42/19	Nyssa Coutinho Vs. Keval Flavours P. Ltd.	Recovery	Sh Ajay Garg	12:30	Ms Anurag Rita	29.04.2020
2	742/20	CC 11800/19	Rajesh Devi Vs. Morphis Logistics Pvt.	136 NI Act	Ms Ankita Lal	2:00	Sh Satish Kumar	29.04.2020
3	157/20	CS 154/19	Archies Ltd. Vs. Pragati Enterprises	Recovery	Ms Ravinder Bedi	2:30	Ms Ruchi Khurana	29.04.2020

29/4/20
